

**IN THE INCOME TAX APPELLATE TRIBUNAL "PATNA" BENCH, PATNA
VIRTUAL HEARING AT KOLKATA**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

**ITA No. 669/PAT/2024
Assessment Year: 2023-24**

St. Johns Society For Education 201, Second Floor, Holy Ganga Enclave, Danapur Cantt. S.O. Dinapur-Cum-Khagaul, Bihar 801503. (PAN: AAETS5000N)	Vs	ITO, Exemption, Patna
(Appellant)		(Respondent)

Present for:

Appellant by : Shri Sudip Sinha, Advocate
Respondent by : Rinku Singh, CIT, DR

Date of Hearing : 01.04.2025
Date of Pronouncement : 01.04.2025

ORDER

Per Bench :

The captioned appeal by the assessee is against the order of the Ld. Commissioner of Income Tax (Exemption), Patna [hereinafter referred to as "the Ld. CIT(E)"] vide order no. ITBA/EXM/F/EXM45.2024-25/1069105150(1) dated 25.09.2024 passed vide Form No. 10AD cancelling the registration u/s.12A of the Income Tax Act, 1961 (hereinafter referred to as "the Act") for AY 2023-24.

2. At the time of hearing, it has been found that this is an appeal wrongly filed mentioning the wrong assessment year and as the correct appeal has

already been filed and is on record as ITA Nos. 670 & 671/Patna/2024, the appeal of the assessee in ITA No. 669/Pat/2024 is dismissed as defective.

3. In the result, the appeal of the assessee is dismissed.

Order dictated and pronounced in the open court.

Sd/-

(Rakesh Mishra)
Accountant Member

Sd/-

(George Mathan)
Judicial Member

Dated: 1st April, 2025

JD, Sr. P.S.

Copy to:

1. The Appellant: St. Johns Society for Education
2. Respondent - ITO, Exemption, Patna
3. CIT(E), Patna.
4. Pr. CIT
5. DR, ITAT, Patna
6. Guard file.

True Copy

By Order

Assistant Registrar
ITAT, Patna